85 Written Answers

ciaries under the E.S.I. Scheme in Bombay have intimated the E.S.I. Corporation that they have made adequate arrangements for providing medical treatment to the ESI benefi-, ciaries during the morning session on Thursdays through their service dispensaries, specialist centres, E.S.I. Hospitals and other Hospitals.

I. L. O. Conference

1375. SHBI SADASHIV BAGAITKAR: Will the Minister of PARLIAMENTARY AFFAIRS AND LABOUR be pleased to state;

(a) whether Government partici pated in the International Labour Conference which was held recently;

(b) if so* what was the composition of the Indian delegation to the conference; and

(c) what were the main issues discussed thereat?

THE MINISTER OF PARLIAMENTARY AFFAIRS AND LABOUR (SHRI RAVINDRA VARMA): (a) Yes, Sir.

(b) As provided under the Cons titution of the International Labour Organisation, the delegation was of a tripartite character and included two delegates and six advisers in the Government Group and one delegate and four advisers each in the em ployers' and workers' groups respec Shri tively. Besides, Ravindra Varma, the Union Minister of Parlia Affairs and Labour attsnded mentary as Visiting Minister and was the leader of the delegation during his stay in Geneva. Thereafter, the de legation was headed by Shri Jagannath Sinha, Labour Minister, Gov ernment of Assam, who was a Gov ernment delegate.

(c) The items on the Agenda of the Conference were as follows: —

(i) Reports of the Governing Body and the Director-General,

(ii) Programme and budget proposals and other financial questions;

(iii) Information and reports on the application of Conventions and Recommendations;

(iv) Labour administration: role, functions and organisation (second discussion);

(v) Freedom of association and procedures for determining conditions of employment in the public service (second discussion);

(vi) Revision of the Protection against Accidents (Dockers) Convention (Revised), 1932 (No. 32) (first discussion);

(vii) Hours of work and rest periods in road transport (first discussion);

(viii) Structure of the ILO: Report of the Working Party on Structure.

Two other important issues discussed by the Conference were the admission of Namibia to the membership of the International Labour Organisation and the policy of apartheid of the Republic of South Africa. The latter item was discussed at a special sitting of the Conference held on the 16th and 17th June, 1978.

Taking over of the Kathiar Jute Mills

1376. SHRI SADASHIV BAGAITKAR: Will the Minister of PARLIAMENTARY AFFAIRS AND LABOUR be pleased to state:

(a) whether Government have investigated the feasibility of taking over the 'management of the Kathiar Jute Mills which has since been closed;

(b) whether Government have received any suggestion from the workers for the take over of the Mill; and

(c) whether it is fact that a team from the Central Labour Commissioner's office visited Kathiar to investigate into the closure of the mill?

THE MINISTER OF PARLIAMENTARY AFFAIRS AND LABOUR (SHRI RAVINDRA VARMA): (a) and (to) No such investigation has been undertaken by the Ministry of Labour.

(c) No, Sir.

87

1377. [Transjerred to the 10th August, 1978].

Underground Nagas hiding in the territory _af Burma

1378. SHRI NG. TOMPOK SINGH: Will the Minister of EXTERNAL AFFAIRS be pleased to state:

(a) whether Government's attention has been drawn to the statement of th_e Chief Minister of Nagaland published i_n the Delhi edition of "The Statesman", dated the 15th July, 1978 to the effect that some underground Nagas are hiding in Burma; and

(b) if so, what are the details in this regard and what steps the Central Government are taking in the matter?

THE MINISTER OF			STATE IN	
THE MINISTRY OF			EXTERNAL	
AFFAIRS	(SHRI	S.	KUNDU):	(a)
Yes, Sir. Some Indian			Naga Hostile	
elements have crossed			and esta	
blished themselves			on Burmese	
territory.				

(b) The Government have, from time to time, communicated -ill available information about such elements to the Government of Burma and requested them to take necessary action against such elements in keeping with their policy of not permitting their soil to be used as a base of operations against a friendly neighbour. The Burmese Armed Forces have in fact extended much valuable cooperation in this regard and exerted increasing pressure on these elements :o order to force them to leave their territory. Armed clashes between the Burmese Army and these elements have ${}^{a}I^{s0}$ been reported.

Export of Steel

1379. SHRI SWAMI DINESH CHAN-DRA: SHRIMATI MAIMOONA SUL-TAN; SHRI SYED AHMAD HASHMI:

Will the Minister of STEEL AND MINES be pleased to state:

(a) what are the details of the steel export commitments for the current year;

(b) whether it is a fact that export of steel has been adversely affected due to price hike and imposition of development cess; and

(c) if so, what steps Government propose to take to honour overseas commitments in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF STEEL AND MINES (SHRI KARIA MUNDA): (a) As on 1-7-1978, the country's outstanding export commitment for steel was about 509,300 tonnes valued approximately at Rs. 99.15 crores.

(b) No, Sir.

(c) Does not arise.

Fatal accident in the Parasea Coal Mine

1380. SHRI BIR CHANDRA DEB BURMAN:

SHRI KALYAN ROY;

Will the Minister of PARLIAMENTARY AFFAIRS AND LABOUR be pleased to state;

(a) whether Government have received a representation, dated the 21st July, 1978, from a Member of Parliament regarding a fatal accident in the Parasea open cast coal mine in West